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(c) As the Bladget exercise is still on, it is not possible to reply to this part of the question.

Subsidy on Food Products and Fertilizers

1154. SHRI RAMESHWAR PATIDAR : SHRI RAMASHRAYA PRASAD SINGH : SHRIMATI SHEELA GAUTAM :

Will the Minister of FINANCE be pleased to state :

- (a) whether the subsidy on items like food products and fertilizers has exceeded the budget estimates of 1995-96 by 40%;
- (b) if so, the increase in subsidy component of various items in the budget estimates alongwith the reasons therefor; and
- (c) the comparative figures of subsidy of budget estimates and revised estimates of the last two years?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). The information in respect of major subsidies is given below:

Major subsidies	RE 1995-96 (Rs. crore)	Percentage increase over BE	Reasons for increase
Food subsidy	5500	4.8%	Mainly due to non-revision of issue price of foodgrains.
Indigenous (Urea) fertilizers	4300 S	14.7%	Higher production of urea and increase in input cost.
Imported (Urea) fertilizers	1935 S	17.3%	Rise in international price of urea.
Export promotion & market development	315		

(c) The comparative estimates in 1993-94 and 1994-95 are given below:

			(Rs	crore)
Subsidies	1993-94		1994-95	
	BE	RE	BE	RE
1	2	3	4	5
Food	3000	5200	4000	5100
Indigenous (U) fertilizers	3000	3800	3500	4000

1	2	3 -	4	5
Imported (U) fertilizers	500	600	500	1166
Export promotion & market development	500	700	300	560

[English]

Financial Embezzlements in Banks

1155. SHRI JAGAT VIR SINGH DRONA:
SHRI DHIRENDRA AGARWAL:
PRLF. AJIT KUMAR MEHTA:
SHRI MANGAL RAM PREMI:

Will the Minister of FINANCE be pleased to state :

- (a) the details of financial embezzlements another frauds that have taken place in banks in all sectors during the period from May, 1993 to October, 1995 and on 1996 so far, banks-wise;
 - (b) the amount involved in each of these cases;
- (c) the modus-operandi adopted the number of banks employees involved therein; and
- (d) the details of the steps taken to check the recurrence of such incidents and the action taken in each of these cases, bank-wise?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

Cooperative Banks in Maharashtra

1156. SHRI DATTA MEGHE: Will the Minister of FINANCE be pleased to state:

- (a) the number of cooperative banks functioning in Maharashtra and the financial position thereof, bankwise:
- (b) the details of the proposals for setting up new cooperative banks in the State; and
 - (c) the action taken thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Reserve Bank of India (RBI) has reported that as on 30.6.1996, there were 440 primary (urban) co-operative banks and two State Co-operative Banks (SCBs) namely. Maharashtra State Co-operative Bank (MSCB) and Apex Co-operative Bank of Urban Banks of Maharashtra and Goa Ltd. functioning in the State of Maharashtra. They have further reported that there are 30 District Central